NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.492/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Juniper Networks India Pvt Ltd.

SECTION OF THE COMPANIES ACT: 441

ORDER

CP No. 492/441/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.3.2018.

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)